

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 110 OF 2016 &  
IA NO. 260 OF 2016 & IA No. 1573 of 2018**

**Dated: 4<sup>th</sup> February, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**GMR Kamalanga Energy Ltd. & Anr. .... Appellant(s)  
Versus  
Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Yashswi Kant

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1

Mr. G. Umapathy  
Mr. Aditya Singh for R-2 to 4

Mr. Ravi Kishore  
Ms. Rajshree Chaudhary for PTC

**ORDER**

As agreed by the learned counsel for the parties, list the matter for hearing on **29.03.2019.**

**(S.D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*Js/kt*